

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PADMAVATI INTERMEDIATES PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Padmavati Intermediates Private Limited
2.	Date of incorporation of corporate debtor	16/11/2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Gujarat (ROC) at Ahmedabad.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24224GJ2009PTC058585
5.	Address of the registered office and principal office (if any) of corporate debtor	Off No. 111, Shreeji Complex, Kansara Bazar, Dist. : Rajkot Gujarat 360001
6.	Date of closure of Insolvency Resolution Process	16/11/2021
7.	Liquidation commencement date of corporate debtor	16/11/2021 (order uploaded on 17/11/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	DARSHAN BHARATBHAI PATEL IBBI/IPA-001/IP-P01579/2018-19/12442
9.	Address and e-mail of the liquidator, as registered with the Board	31, Vrindavan, Inquilab Society, Gulbai Tekra, Polytechnic, Ahmedabad 380 015 Email : ca.darshanbpatel@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	505, 5th Floor, Sears tower, Gulbai Tekra, Panchwati, Ahmedabad 380006 Email : ca.darshanbpatel@gmail.com
11.	Last date for submission of claims	17/12/2021

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of the **Padmavati Intermediates Private Limited** on 16/11/2021.

The stakeholders of **Padmavati Intermediates Private Limited** are hereby called upon to submit their claims with proof **on or before 17/12/2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date :- 19/11/2021
Place :- Ahmedabad

Name and Signature of the liquidator:
CA Darshan Bharatbhai Patel
Reg. No. IBBI/IPA-001/IP-P01579/2018-2019/12442